

Registered with IBBI

IBBI/IPA – 002/IP – N00270/2017 – 18/10783

IN THE NATIONAL COMPANY LAW TRIBUNAL

14th January, 2022

MUMBAI BENCH Court No – 5

In

C.P. No. C.P. (IB) 4309/ (MB) 2018

In the matter of

GRV Steels Private Limited

(Operational Creditor)

V/s

Nirmangold Alloys Private Limited (Corporate Debtor)

Sub: Filing of Report certifying Constitution of Committee of Creditors (CoC) and List of Creditors with NCLT, Mumbai.

Dear Sirs,

I Prakash Dattatraya Naringrekar, Insolvency Professional appointed as Interim Resolution Professional (IRP) by this Hon'ble Court vide order passed on 22nd November, 2021. I file herewith the following documents in Triplicate copies –

1. Report certifying Constitution of Committee of Creditors (CoC).
2. List of Creditors.

You are requested to take the same on record.

Thanking You,



Prakash Dattatraya Naringrekar
IRP – Nirmangold Alloys Private Limited
IBBI/IPA – 002/IP – N00270/2017 – 18/10783

Prakash Dattatraya Naringrekar
Insolvency Professional

Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.

503A, Blue Diamond C.H.S Ltd, Chincholi Bunder Link Road Junction, Malad – West, Mumbai - 400064.

Mobile – 9322714508/9819078236. Email: prakash03041956@gmail.com

16, 2nd Floor, Surendra Niwas, Behind Malvan Katta Hotel, Peru Bagh, Goregaon East, Mumbai – 400 063

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

MUMBAI BENCH, AT MUMBAI

COURT ROOM NO.5

Case No: C.P. (IB) 4309/(MB)2018

In the matter of

GRV Steels Private Limited (Operational Creditor)

V/s

Nirmangold Alloys Private Limited (Corporate Debtor)

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Prakash Dattatraya Naringrekar
Interim Resolution Professional
IRP: Nirmangold Alloys Pvt. Ltd.

Prakash Dattatraya Naringrekar
Insolvency Professional
Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.

Date: 14th January, 2022

Place: Mumbai

①

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

Mumbai Bench, Court No.5

Case No: C.P. (IB)/4309(MB) 2018

In the matter of

GRV Steels Private Limited (Operational Creditor)

V/s

Nirmangold Alloys Private Limited (Corporate Debtor)

Sub: Report certifying the constitution of Committee of Creditors (CoC) under Section 21 (1) of Insolvency & Bankruptcy Code, 2016 and under Regulation 13 (2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by Interim Resolution Professional (IRP).

1. The application for Corporate Insolvency Resolution Process filed by M/s. GRV Steels Private Limited (Operational Creditor) under Section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016 was admitted by the Hon'ble NCLT, Mumbai vide order no. C.P. (IB)/4309(MB) 2018 dated 22nd November, 2021 wherein the undersigned Mr. Prakash Dattatraya Naringrekar was appointed as the Interim Resolution Professional (IRP) who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency & Bankruptcy Code, 2016.
2. The Certified copy of the Order was received by the Interim Resolution Professional on 22nd December, 2021.
3. In compliance with the provisions of Regulation 17 (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, a report certifying the Constitution of Committee of Creditors (CoC) is enclosed at **Annexure A**.



Prakash Dattatraya Naringrekar

Interim Resolution Professional

IBBI/ IPA – 002/IP – N00270/2017 – 18/10783

In the matter of M/s. Nirmangold Alloys Private Limited

(Name of the Corporate Debtor)

Place: Mumbai

Date: 14.01.2022

Prakash Dattatraya Naringrekar
Insolvency Professional

Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
503 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.

ANNEXURE – A

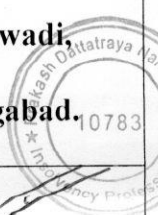
REPORT CERTIFYING THE CONSTITUTION OF COMMITTEE OF CREDITORS

1. The application for Corporate Insolvency Resolution Process filed by M/s. GRV Steels Private Limited (Operational Creditor) under Section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016 was admitted by the Hon'ble NCLT, Mumbai vide order no. C.P. (IB)/4309(MB 2018 dated 22nd November, 2021 wherein the undersigned Mr. Prakash Dattatraya Naringrekar was appointed as the Interim Resolution Professional (IRP) who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency & Bankruptcy Code, 2016. The Certified copy of the Order was made available to the Interim Resolution Professional on 22nd December, 2021.
2. The Registered office of Nirmangold Alloys Private Limited is situated at Gut No. 17, Sultanpur Shivar, Near Jikthan Phata, Aurangabad – Nagar Road, Aurangabad – 431133.
3. In compliance with Sections 13, 15 and other applicable sections of the Code read together with Regulation 6 of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (hereinafter called "Regulations"), a public announcement –
 - a. Intimating the initiation of Corporate Insolvency Resolution Process against Nirmangold Alloys Private Limited and,
 - b. Calling the creditors to submit the proof of claims was made on 24th December, 2021 in Aurangabad in Indian Express (English) and Loksatta (Marathi) (Names of the Newspapers where the registered office of the Corporate Debtor is situated)
4. The last date of submission of claims is 5th January, 2022.
5. The public notice sought proof of claims from Financial Creditors in Form C as stipulated in Regulation 8. Till the last date of claim i.e., 5th January, 2022; the undersigned Interim Resolution Professional has received claims from the following financial creditor as on Insolvency Commencement Date i.e., 22nd November, 2021.




6. The public notice sought proof of claims from operational creditors in form B as stipulated in Regulation 7. Till the last date of claim i.e., 5th January, 2022 the undersigned Interim Resolution Professional has received claims from the Operational Creditors as per **Annexure B** Attached.
7. The undersigned Interim Resolution Professional has provisionally verified the claims of the aforesaid creditors as books and records of the Corporate Debtor are under updation as on the date of Insolvency Commencement date, i.e., 22nd November, 2021.
8. The Claim in Form F received from one party for Rs. 5,40,24,574/- is not so far admitted so far for the want of documentary evidences for claim and interest claimed. The said claim is kept pending for verification as on date.
9. Further a Claim received from one Employee in Form D for Rs. 8,87,300/- is also kept pending for admission as proper documents in respect of the claim are awaited.
10. A claim is received from an Operational Creditor amounting to Rs. 30,88,848/- which is grossly not in agreement up to Insolvency Commencement Date with the provisional Books of Accounts which are under compilation (as on date), hence not admitted.
11. As per the provisions of Section 24 (3) (c), the claims of Operational Creditors consist of more than ten percent of the debt, the representative is to be selected by the Operational Creditors mutually to attend the CoC Meetings.
12. The list of creditors is filed with the Hon'ble National Company Law Tribunal Mumbai Bench in compliance with Regulation 13 (2) (d) of IBC.
13. In compliance with Section 21(1) of the Code the undersigned Interim Resolution Professional certifies the constitution of Committee of Creditors which consists of the following Financial Creditors-




| Sr. No | Name of Financial Creditor (Secured/ Unsecured) | Principal Amount Claimed (Rs.) | Interest Claimed (Rs.) | Total Amount Claimed (Rs.) | Claim accepted by IRP(Rs.) | Security Interest if any |
|--------|---|--------------------------------|------------------------|----------------------------|----------------------------|---|
| 1. | Abhyudaya Co - operative Bank Limited | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | 32,06,04,386 | <p>1. All that piece and parcel of land situated at Gat No. 17, admeasuring about 3808.992 sqr.mtrs along with Land/ Building, Plant & Machinery and Furniture as well as Stock and Book Debts at factory address</p> <p>2. All piece and parcel of all 16 Shops at Sunny Centre" constructed on land at Survey No. 8, village, Jadhavwadi, Aurangabad.</p> |
| | Total= | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | 32,06,04,386 |  |

| Sr. No | Name of Financial Creditor (Secured/ Unsecured) | Principal Amount Claimed (Rs.) | Interest Claimed (Rs.) | Total Amount Claimed (Rs.) | Claim accepted by IRP(Rs.) (Provisionally) | Percentage of Voting Rights |
|--------|---|--------------------------------|------------------------|----------------------------|--|-----------------------------|
| 1. | Abhyudaya Co - operative Bank Limited | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | 32,06,04,386 | 100.00 |
| | Total= | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | 32,06,04,386 | 100.00 |

Note: The Books of Accounts of the Corporate Debtor are under compilation as on Insolvency Commencement Date hence, the claim is considered provisionally and is subject to change.

14. The Hon'ble National Company Law Tribunal, Mumbai Bench is requested to take the same on record.



[Signature]

Prakash Dattatraya Naringrekar

Interim Resolution Professional

Nirmangold Alloys Private Limited

Prakash Dattatraya Naringrekar
 Insolvency Professional
 Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
 503 A, Blue Diamond C.H.S. Ltd.,
 Chincholi Bunder, Link Road Junction,
 Malad - West, Mumbai - 400 064.

| ANNEXURE - B | | | | | | | | | | |
|--|---------------------|--|----------------------------|--------------------------------------|--------------------------|-----------|---|--------------------------|-----------|---------------------------------|
| NIRMANGOLD ALLOYS PRIVATE LIMITED | | | | | | | | | | |
| Claims by Income Tax Department (TDS) as per Regulation 12 (1) OF IBBI (IRPCP) Regulations, 2016 | | | | | | | | | | |
| Sr. No. | Claim Received Date | Name and Address of the Party | Security Interest (if any) | Total Amount Claimed (Amount in Rs.) | | | Total Amount of Claims Admitted (Amount in Rs.) | | | Claims Rejected (Amount in Rs.) |
| | | | | Principal | Interest/ Penalty & Ors. | Total | Principal | Interest/ Penalty & Ors. | Total | |
| 1 | 03-01-2022 | Manoj Karalgikar - Income Tax Officer (TDS) 2nd Floor, Jeevan Suman LIC Building, N - 5, CIDCO, Cannanught Place, Aurangabad - 431003 Email: aurangabad.ito.tds@incometax.gov.in | NIL | 6,25,516 | 20,94,373 | 27,19,889 | 6,25,516 | 20,94,373 | 27,19,889 | - |
| CLAIMS OF CREDITOR(S) (A)= | | | | 6,25,516 | 20,94,373 | 27,19,889 | 6,25,516 | 20,94,373 | 27,19,889 | - |

| NIRMANGOLD ALLOYS PRIVATE LIMITED | | | | | | | | | | |
|--|---------------------|--|----------------------------|--------------------------------------|-------------|-------------|---|-------------|-------------|--------------------------------|
| CLAIMS BY OPERATIONAL CREDITORS AS PER Regulation 12 (1) OF IBBI (IRPCP) Regulations, 2016 | | | | | | | | | | |
| Claims as on 05.01.2022 | | | | | | | | | | |
| OPERATIONAL CREDITOR(S) | | | | | | | | | | |
| Sr. No. | Claim Received Date | Name of the Party | Security Interest (if any) | Total Amount Claimed (Amount in Rs.) | | | Total Amounts of Claim Admitted (Amount in Rs.) | | | Claim Rejected (Amount in Rs.) |
| | | | | Principal | Interest | Total | Principal | Interest | Total | |
| 1 | 30-12-2021 | GRV Steels Private Limited - Waziri Manzil Annexe, 16 Manohardas Road, Opp. GPO, Mumbai - 400 001 Email:mladiwala@gmail.com | NIL | 1,50,33,698 | 1,54,72,408 | 3,05,06,106 | 1,50,33,698 | 1,54,72,408 | 3,05,06,106 | - |
| 2 | 04-01-2022 | Chaitanya Industries - Plot No: H/5/47, Opp Idea Call Centre, MIDC, Chikhalthana, Aurangabad - 431 006 Email: chaitanyfastener@gmail.com | NIL | 1,34,88,084 | 42,83,668 | 1,77,71,752 | 1,34,88,084 | 42,83,668 | 1,77,71,752 | - |
| CLAIMS OF CREDITOR(S) (B)= | | | | 2,85,21,782 | 1,97,56,076 | 4,82,77,858 | 2,85,21,782 | 1,97,56,076 | 4,82,77,858 | - |
| TOTAL CLAIMS OF CREDITOR(S) (A+B)= | | | | 2,91,47,298 | 2,18,50,449 | 5,09,97,747 | 2,91,47,298 | 2,18,50,449 | 5,09,97,747 | - |

Note: Claims are admitted provisionally and are subject to change. One claim received each from Operational Creditors, Employee and Other than Financial and Operational Creditor in Forms B, D and F respectively are under verification as per the document submitted. The same will be considered upon admission



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BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

Mumbai Bench, Court No.5

Case No: C.P. (IB)/4309(MB 2018

In the matter of

GRV Steels Private Limited (Operational Creditor)

V/s

Nirmangold Alloys Private Limited (Corporate Debtor)

Sub: List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by Prakash Dattatraya Naringrekar (Interim Resolution Professional) under Insolvency and Bankruptcy Code, 2016.

1. The application for Corporate Insolvency Resolution Process filed by M/s. GRV Steels Private Limited (Operational Creditor) under Section 9 of the Insolvency and Bankruptcy Code, 2016 read with Rule 6 of the Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016 was admitted by the Hon'ble NCLT, Mumbai vide order no. C.P. (IB)/4309(MB 2018 dated 22nd November, 2021 wherein the undersigned Mr. Prakash Dattatraya Naringrekar was appointed as the Interim Resolution Professional (IRP) who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency & Bankruptcy Code, 2016. The Certified copy of the Order was made available to the Interim Resolution Professional on 22nd December, 2021.
2. A Report on Constituting Committee of Creditors in Triplicate and List of Creditors in Triplicate is submitted to the Hon'ble NCLT, Mumbai Bench.
3. As per the Regulation 12(1) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 claims were received from the creditors annexed as **Annexure A**



**Prakash D. Naringrekar
Interim Resolution Professional
Nirmangold Alloys Private Limited**

Place: Mumbai

Date: 14th January, 2022

Prakash Dattatraya Naringrekar
Insolvency Professional

Regd. No. IBBI/IPA-002/IP-N00270/2017-18/10783
B-3 A, Blue Diamond C.H.S. Ltd.,
Chincholi Bunder, Link Road Junction,
Malad - West, Mumbai - 400 064.

| NIRMAN GOLD ALLOYS PRIVATE LIMITED | | | | | | | | | | |
|--|---------------------|--|---|--------------------------------------|-------------|--------------|---|-------------|--------------|--------------------------------|
| CLAIMS BY FINANCIAL CREDITORS AS PER Regulation 12 (1) OF IBBI (IRPCP) Regulations, 2016 | | | | | | | | | | |
| Claims as on 5th January, 2022 | | | | | | | | | | |
| FINANCIAL CREDITOR(S) - SECURED | | | | | | | | | | |
| Sr. No. | Claim Received Date | Name of the Party | Security Interest (if any) | Total Amount Claimed (Amount in Rs.) | | | Total Amounts of Claim Admitted (Amount in Rs.) | | | Claim Rejected (Amount in Rs.) |
| | | | | Principal | Interest | Total | Principal | Interest | Total | |
| 1 | 03-01-2022 | Abhyudaya Co - operative Bank Ltd - KK Tower, Abhyudaya Bank Lane, Off. G.D. Ambekar Marg, Parel Village, Mumbai - 400 012 Email: legal@abhyudayabank.net/recovery@abhyudayabank.net | 1. All that piece and parcel of land situated at Gat No. 17, admeasuring about 3808.992 sq.mtrs alongwith Land/ Building, Plant & Machinery and Furniture as well as Stock and Book Debts at factory address 2. All piece and parcel of all 16 Shops at Sunny Centre" constructed on land at Survey No. 8, village, Jadhav wadi, Aurangabad. | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | - |
| | | | Total | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | 23,53,09,234 | 8,52,95,152 | 32,06,04,386 | - |

Claims are admitted provisionally and are subject to change.



| ANNEXURE - B | | | | | | | | | | |
|---|---------------------|---|----------------------------|--------------------------------------|--------------------------|-----------|---|--------------------------|-----------|---------------------------------|
| NIRMAN GOLD ALLOYS PRIVATE LIMITED | | | | | | | | | | |
| Claims by Income Tax Department (TDS) as per Regulation 12 (1) OF IBBI (IRPCCP) Regulations, 2016 | | | | | | | | | | |
| Sr. No. | Claim Received Date | Name and Address of the Party | Security Interest (if any) | Total Amount Claimed (Amount in Rs.) | | | Total Amount of Claims Admitted (Amount in Rs.) | | | Claims Rejected (Amount in Rs.) |
| | | | | Principal | Interest/ Penalty & Ors. | Total | Principal | Interest/ Penalty & Ors. | Total | |
| 1 | 03-01-2022 | Manoj Karalgiar - Income Tax Officer (TDS) 2nd Floor, Jeevan Suman LJC Building, N - 5, CIDCO, Cannanught Place, Aurangabad - 431003 Email: aurangabad.ito.tds@incometax.gov.in | NIL | 6,25,516 | 20,94,373 | 27,19,889 | 6,25,516 | 20,94,373 | 27,19,889 | - |
| CLAIMS OF CREDITOR(S) (A)= | | | | 6,25,516 | 20,94,373 | 27,19,889 | 6,25,516 | 20,94,373 | 27,19,889 | - |

| NIRMAN GOLD ALLOYS PRIVATE LIMITED | | | | | | | | | | |
|---|---------------------|--|----------------------------|--------------------------------------|-------------|-------------|---|-------------|-------------|--------------------------------|
| CLAIMS BY OPERATIONAL CREDITORS AS PER Regulation 12 (1) OF IBBI (IRPCCP) Regulations, 2016 | | | | | | | | | | |
| Claims as on 05.01.2022 | | | | | | | | | | |
| OPERATIONAL CREDITOR(S) | | | | | | | | | | |
| Sr. No. | Claim Received Date | Name of the Party | Security Interest (if any) | Total Amount Claimed (Amount in Rs.) | | | Total Amounts of Claim Admitted (Amount in Rs.) | | | Claim Rejected (Amount in Rs.) |
| | | | | Principal | Interest | Total | Principal | Interest | Total | |
| 1 | 30-12-2021 | GRV Steels Private Limited - Waziri Manzil Annexe, 16 Manohardas Road, Opp. GPO, Mumbai - 400 001 Email: mladwala@gmail.com | NIL | 1,50,33,698 | 1,54,72,408 | 3,05,06,106 | 1,50,33,698 | 1,54,72,408 | 3,05,06,106 | - |
| 2 | 04-01-2022 | Chaitanya Industries - Plot No H/5/47, Opp. Idea Call Centre, MIDC, Chikhalthana, Aurangabad - 431 006 Email: chaitanyfastener@gmail.com | NIL | 1,34,88,084 | 42,83,668 | 1,77,71,752 | 1,34,88,084 | 42,83,668 | 1,77,71,752 | - |
| CLAIMS OF CREDITOR(S) (B)= | | | | 2,85,21,782 | 1,97,56,076 | 4,82,77,858 | 2,85,21,782 | 1,97,56,076 | 4,82,77,858 | - |
| TOTAL CLAIMS OF CREDITOR(S) (A+B)= | | | | 2,91,47,298 | 2,18,50,449 | 5,09,97,747 | 2,91,47,298 | 2,18,50,449 | 5,09,97,747 | - |

Note: Claims are admitted provisionally and are subject to change. One claim received each from Operational Creditors, Employee and Other than Financial and Operational Creditor in Forms B, D and F respectively are under verification as per the document submitted. The same will be considered upon admission

